PAKISTANI AND PRO-CHINESE ELEMENTS IN JAMMU AND KASHMIR

- 411. SHRI G. K. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that since the meeting of Sheikh Abdullah with Chou En-Lai in Algeria there has been greater collusion between Pakistani and pro-Chinese elements in Jammu and Kashmir; and
- (b) if so, whether those elements are jointly indulging in dangerous activities in that State?]

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री जयमुखलाल हाथी) : (क) ग्रीर (ख) हमारी सूचना से इस बात की पुष्टि नहीं होती। परन्तु स्थिति का ध्यान से ग्रध्ययन किया जा रहा है।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) Our information does not bear this out. However the position is being carefully watched.]

पः किस्तानी एजेंटों द्वारा संचालित ट्रांसमिटर

- 412. श्री गिरिराज किशोर कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या जम्मू तथा काश्मीर में पाकिस्तानी ऐजेंटों द्वारा मंचालित एक गुप्त ट्रांसिमटर की जानकारी सरकार को है और क्या उस ट्रांसिमटर के द्वारा कोई खबरें सीमा पार भेजी जाती हैं; और
- (ख) यदि हां, तो इस सम्बन्ध में विस्तृत व्यौरा भया है ?

TRANSMITTER OPERATED BY PAKISTANI AGENTS

- 412. SHRI G. K. KAPOOR.- Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that a secret transmitter is being operated by Pakistani agents in Jammu and Kashmir and some reports are transmitted accross the border through this transmitter; and
- (b) if so, what are the details in this regard?]

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी) : (क) हमारी सूचना के अनुसार जम्मू-काश्मीर में ऐसा कोई ट्रांस-मिटर पाकिस्तानी ऐजेंटों द्वारा नहीं चलाया जा रहा ।

(ख) प्रश्न ही नहीं उठता ।

T[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) According to our information, no such transmitter is being operated by Pakistani agents in Jammu and Kashmir.

(b) Does not arise.]

RETIRED GOVERNMENT OFFICERS EMPLOYED IN PRIVATE SECTOR

413. SHRI P. K. KUMARAN: Will the Minister of Home Affairs be pleased to state the number of Central Government Class I officers who, after retirement are at present serving as Directors or Managers in private commercial or industrial undertakings?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): Retired Class I officers are not required to keep the Government informed of their employment in private commercial or industrial undertakings, after the expiry of two